

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2021/ 127

Dated : 31 March, 2021

On Account of administrative exigency following transfer/posting orders are being issued with immediate effect :-

I.

Sh. Vijay Kumar Panwar, Steno Grade-I, Addl. District & Sessions Court No.4, Bikaner is transferred and posted as Steno Grade-I in Family Court No.2, Bikaner vice Sh. Purushottam Das Sewag, Steno Grade-I.

II.

Sh. Purushottam Das Sewag, Steno Grade-I, Family Court No.2, Bikaner is transferred and posted as Steno Grade-I in Family Court No.3, Bikaner vice Sh. Sagarmal Gahlot, Steno Grade-I.

III.

Sh. Rajaram Vishnoi, Steno Grade-I, Addl. District & Sessions Court No.3, Bikaner is transferred and posted as Steno Grade-I in the Court of Sessions Judge (ACD Cases), Bikaner vice Sh. Rajeev Aggarwal.

IV.

Sh. Rajeev Aggarwal, Steno Grade-I, Sessions Judge (ACD Cases), Bikaner is transferred and posted as Steno Grade-I in the Court of Spl. Judge SC/ST (P.O.A.) Cases, Bikaner vice Sh. Anant Kishore Kiradoo, Steno Grade-I.

V.

Sh. Dau Lal Vyas, Steno Grade-I, Family Court No.1, Bikaner at present performing his duties under work management in Addl. Chief Judicial Magistrate No.2, Bikaner in pursuant to this officer order no. Estt./2020/377 Dated 02.11.2020.

His aforementioned order is hereby withdrawn with immediate effect and he is transferred and posted as Steno Grade-I, Addl. District & Sessions Court No.1, Bikaner vice Sh. Mahesh Kumar Vyas, Steno Grade-I.

VI.

Sh. Mahesh Kumar Vyas, Steno Grade-I, Addl. District & Sessions Court No.1, Bikaner is transferred and posted as Steno Grade-I in the Addl. District & Sessions Court No.2, Bikaner on the vacant post.

(2)

VII.

Sh. Anant Kishore Kiradoo, Steno Grade-I, Spl. Judge SC/ST (P.O.A.) Cases, Bikaner is transferred and posted as Steno Grade-I in **Addl. District & Sessions Court No.4, Bikaner** vice Sh. Vijay Kumar Panwar, Steno Grade-I.

VIII.

Sh. Sagarmal Gahlot, Steno Grade-I, Family Court No.3, Bikaner is transferred and posted as Steno Grade-I in **Family Court No.1, Bikaner**.

He is directed to perform his duties under work management as Steno Grade-II in the court of Addl. Chief Judicial Magistrate No.3, Bikaner till further order.

VIII.

Sh. Bajrang Singh, Steno Grade-I, Addl. Sessions Judge (W.A. Cases), Bikaner is transferred and posted as Steno Grade-I in **Addl. District & Sessions Court No.7, Bikaner** on vacant post.

Note:-

1. The above mentioned employees are directed to handover the charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

**District & Sessions Judge,
Bikaner**

S.No. 1954

Dated : 31/3/21

Copy forwarded to the following for information and necessary action :-

1. Sessions Judge (ACD), Bikaner
2. Family Court No.1/ No.2/ No.3, Bikaner
3. Addl. District & Sessions Court No.1/ No.2/ No.3/ No.4/ No.7, Bikaner
4. Spl. Court SC/ST (P.O.A.) Cases, Bikaner
5. Addl. Sessions Court (W.A. Cases), Bikaner
6. Addl. Chief Judicial Magistrate No.3, Bikaner
7. Officer Incharge, Account Section, District Court, Bikaner
8. System Officer with the direction to e-mail concerns & upload on District Court Website.
9. Sarva Sh. Vijay Kumar Panwar/ Purushottam Das Sewag/ Rajaram Vishnoi/ Rajeev Aggarwal/ Dau Lal Vyas/ Mahesh Kumar Vyas/ Anant Kishore Kiradoo/ Sagarmal Gahlot/ Bajrang Singh
10. Guard File

**District & Sessions Judge,
Bikaner**